

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**INDIAN REFRIGERATOR COMPANY LIMITED**  
**(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency**  
**Resolution Process for Corporate Persons) Regulations, 2016**

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	INDIAN REFRIGERATOR COMPANY LIMITED CIN:- U29191MH1994PLC131185
2.	Date of incorporation of corporate debtor	18/04/1994
3.	URL of website	--
4.	Address of the registered office and principal office (if any) of corporate debtor	AUTO CARS COMPOUND, ADALAT ROAD, Aurangabad, AURANGABAD, Maharashtra, India, 431005
5.	Details of place where majority of fixed assets are located	Plot No.72, Phase 1, Sipcot Industrial Complex, Hosur, Krishnagiri, Tamilnadu - 635109
6.	Installed capacity of main products/ services	Not Applicable
7.	Quantity and value of main products/ services sold in last financial year	Not Applicable
8.	Number of employees/ workmen	Not Applicable
9.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at <a href="mailto:nehapagrawal@gmail.com">nehapagrawal@gmail.com</a> or <a href="mailto:cirp.ircl@gmail.com">cirp.ircl@gmail.com</a>
10.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at <a href="mailto:nehapagrawal@gmail.com">nehapagrawal@gmail.com</a> or <a href="mailto:cirp.ircl@gmail.com">cirp.ircl@gmail.com</a>
11.	Last date for receipt of expression of interest	31 <sup>st</sup> October, 2024
12.	Date of issue of provisional list of prospective resolution applicants	11 <sup>th</sup> November, 2024
13.	Last date for submission of objections to provisional list	16 <sup>th</sup> November, 2024
	Process email id to submit EOI	<a href="mailto:nehapagrawal@gmail.com">nehapagrawal@gmail.com</a> or <a href="mailto:cirp.ircl@gmail.com">cirp.ircl@gmail.com</a>



Date:- 16<sup>th</sup> October, 2024  
Place:- Aurangabad

Mrs. Neha P Agrawal  
Resolution Professional  
For Indian Refrigerator Company Limited  
IBBI/IPA-002/IPN01130/2021-2022/13728